

Annexure 7

Name of the Corporate Debtor: M/s Veracious Builders and Developers Private Limited

Date of commencement of liquidation:

17.01.2020

List of Stakeholders as on:

14.12.2021

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders/equity shareholders/partners/others)	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien or attachment removed? (Yes/No)	Amount covered by guarantee					
1	Prasanna MS & Sujatha Prasanna	OOC_1	14.02.2020	1,10,24,000	-	Unsecured	-	NA	-	-	-	1,10,24,000	-	Refer Note
Total				1,10,24,000	-		-		-	-	-	1,10,24,000	-	

Note: This Claim was made by Prasanna MS & Sujatha Prasanna who purchased Flat no C- 401 in Veracious Vani Vilas. During the verification the liquidator observed that the the Corporate Debtor has done the transfer in their names vide sale deed dated 17th June 2016 and the property is registered in their names. Hence, their Claim to confirm the sale deed dated 17th June 2016 or for refund of Rs. 1,10,24,000 does not hold any substance and hence not admitted.